

Environmental clearances

2646. SHRI P.R. RAJAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) what is the current rate of approval for environment clearance for various projects;
- (b) the details of the projects which were given environmental clearance during 2008-09, State-wise;
- (c) whether Government proposes to bring stringent regulations for protection of environment; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The average current rate of approval for environmental clearance by the Ministry of Environment & Forests for the year 2008-09 is around 152 projects per month. A State-wise break up is given in the Statement (*See below*).

(c) and (d) Ministry of Environment & Forests have, recently on 16.11.2009, notified more stringent National Ambient Air Quality Standards *vide* S.O. 826(E) for protection of environment.

Statement

Projects accorded environmental clearance

S. No.	Name of the State	Number of Projects accorded Environmental Clearance during April 2008 to March 2009
1	2	3
1.	Andman & Nicobar	1
2.	Andhra Pradesh	184
3.	Arunanchal Pradesh	1
4.	Assam	29
5.	Bihar	14
6.	Chhattisgarh	68
7.	Delhi	56
8.	Daman & Diu	9
9.	Gujarat	401
10.	Goa	59
11.	Haryana	20
12.	Himachal Pradesh	14

1	2	3
13.	Jharkhand	44
14.	J & K	4
15.	Kerala	37
16.	Karnataka	79
17.	Madhya Pradesh	67
18.	Meghalaya	8
19.	Manipur	1
20.	Mizoram	1
21.	Maharashtra	148
22.	Nagaland	1
23.	Orissa	125
24.	Punjab	31
25.	Pudducherry	1
26.	Rajasthan	100
27.	Sikkim	2
28.	Tripura	3
29.	Tamilnadu	161
30.	Uttar Pradesh	25
31.	Uttarakhand	42
32.	West Bengal	97
Total		1833

New centrally sponsored environmental schemes

2647. SHRI SYED AZEEZ PASHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of amount released by Government under various environmental schemes and amount utilized by the State Governments during the last three years, State-wise;

(b) whether Government is contemplating to formulate any new centrally sponsored schemes;

(c) if so, the details thereof;

(d) whether the State Governments are to be consulted before finalizing the scheme; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The details of amount released by Union Ministry of Environment and Forests to various States/UTs under its various environmental schemes during the last three years (2006-07 to 2008-09) are given in the Statement (See below).